

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1380 of 2019

IN THE MATTER OF:

Amit Katyal

...Appellant

Versus

M/s. Meera Ahuja & Anr.

...Respondents

Present:

For Appellant : **Ms. Bina Gupta and Mr. Abhijeet Sinha, Advocates**

For Respondents : **Mr. Sunil Kumar, Senior Advocate with
Mr. Lokesh Bhola and Mr. Sanchit Gawri, Advocates**

ORDER

04.02.2020 Post the case 'for orders' on **19th February, 2020** before the appropriate Bench.

The interim order to be continued.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/RR/